

का उल्लंघन करने वाले व्यक्तियों के विरुद्ध जो छापे मारे गये थे उनमें कुल कितनी घन-राशि बरामद की गई ;

(ख) उनकी एसी कितनी घाय निर्वारित की गई थी जिस पर उन्हें कर देने थे; और

(ग) कितने लोगों के विरुद्ध मुकदमे चलाये गये और कितने व्यक्तियों को सजा मिली है ?

वित्त मंत्री ( श्री शशीन्द्र चौधरी ) :  
(क) और (ख). सूचना इकट्ठी की जा रही है और यथाशीघ्र सभा की मेज पर रख दी जायेगी ।

(ग) जिन व्यक्तियों के खिलाफ मुकदमे चलाये गये और जिनको सजा दी गयी उनकी संख्या नीचे दी गयी है :—

1964-65 में	1965-66 में (28-2-66 तक)
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उन व्यक्तियों की संख्या जिन के खिलाफ:

मुकदमा चलाया गया	19	14
दोषी ठहराये गये व्यक्तियों की संख्या	9	9
छोड़े गये व्यक्तियों की संख्या	7	कोई नहीं
उन मामलों की संख्या जिनमें मुकदमा अभी चल रहा है	3	7

ऊपर दिये गये आंकड़े उन मुकदमों के बारे में हैं जिनको प्रवर्तन निदेशालय ने विदेशी मुद्रा विनिमय नियमों के उल्लंघन के कारण चलाया था । घाय कर विभाग द्वारा मारे गये छापों के सिलसिले में उक्त विभाग ने उपर्युक्त अवधि के दौरान कोई मुकदमा नहीं चलाया ।

#### Anandpur Barrage Scheme

4129. **Shri Vishwa Nath Pandey:**  
**Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 2196 on the 9th December, 1965 and state:

(a) whether the Government of Orissa have since prepared the project report about the Anandpur Barrage Scheme and submitted the same to the Central Government;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**  
(a) The Project Report is still under preparation by the State Government in the light of the comments of the Central Water and Power Commission.

(b) and (c). Do not arise.

#### Raid in Calcutta

4130. **Shri Vishwa Nath Pandey:**  
Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Income-tax Department officials of Calcutta seized unaccounted Jewellery worth about Rs. 6 lakhs from the residential premises of a city businessman of Calcutta on the 12th December, 1965; and

(b) if so, the steps Government propose to take in the matter?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) There was no search on 12-12-1965, but there was one search on 10-12-1965. Jewellery worth Rs. 3 lakhs was found during the search, and jewellery worth Rs. 35 lakhs was found in bank lockers, which were opened later. There was another search in another case on 9-12-1965 in which jewellery